

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †5161  
TO BE ANSWERED ON 27.03.2018**

**WELFARE SCHEMES FOR SCs AND OBCs**

**†5161. DR. BHARATIBEN D. SHYAL:  
SHRI RAMESH CHANDER KAUSHIK:  
SHRI D.S. RATHOD:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of schemes launched by the Government for Scheduled Castes and Other Backward Classes;
- (b) the allocation made and expenditure incurred under each scheme during each of the last three years and the current year, State-wise;
- (c) whether the Government has reviewed the performance of the existing schemes in the country, if so, the details and the outcome thereof;
- (d) the steps taken for effective implementation and proper utilization of funds under these schemes;
- (e) whether the Government proposes to start a new scheme in order to address the problems faced by OBCs; and
- (f) the steps taken by the Government to ensure the optimum participation of OBCs in the social and economic development of the country?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

- (a): The Ministry of Social Justice and Empowerment is implementing various Central Sector and Centrally Sponsored Schemes for the welfare and upliftment of Scheduled Castes and Other Backward Class population in the country. The funds are utilized by the States/UTs for the intended purpose as per the scheme guidelines.
- (b): The State/UT-wise allocation made and expenditure incurred for major schemes during last three years and current year are enclosed in Annexure- I to VIII.
- (c): The Ministry has conducted the third party evaluation studies of the major Central Sector/ Centrally Sponsored. The details are at Annexure- IX.
- (d): Regular meetings/conferences are held with the representative of the State Govt./UT Administration for effective implementation of proper utilization of the funds released by the Union Government.
- (e): Under the existing Venture Capital Fund for the Scheduled Castes, it has been decided to set-up Venture Capital Fund for Backward Classes in order to promote entrepreneurship among the target population.
- (f): For optimum participation of OBCs in social economic development, various welfare schemes for educational and economic development of OBCs are implemented effectively. Funds under the schemes have been enhanced by 41.03% in 2018-19 w.r.t 2017-18.

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Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018  
State/UT-wise details of the Expenditure incurred during last three years and current year

- Post Matric Scholarship for Scheduled Caste Students (PMS-SC)

(Rs in lakh)

S.No.	States/UTs	2014-15	2015-16	2016-17	2017-18
		CA Released	CA Released	CA Released	CA released (as on 21.3.2018)
1	Andhra Pradesh	9300.00	13341.00	14398.00	31742.54
2	Assam	683.28	810.00	1690.00	0
3	Bihar	3000.00	7476.00	4081.00	0
4	Chandigarh	275.00	0.00	0.00	145.97
5	Chhattisgarh	1100.00	628.00	190.00	3902.02
6	Daman & Diu	20.31	0.00	0.00	0
7	Delhi	1700.00	0.00	473.76	0
8	Goa	07.00	14.00	0.00	14.99
9	Gujarat	3900.00	5964.00	5244.00	14339.54
10	Haryana	2700.00	6867.00	10735.00	0
11	Himachal Pradesh	1600.00	2700.00	2400.00	7425.00
12	Jammu & Kashmir	298.00	91.00	202.00	290.76
13	Jharkhand	900.00	911.00	2071.00	892.95
14	Karnataka	2400.00	3840.00	3300.00	39546.98
15	Kerala	4200.00	1647.00	4267.20	1608.40
16	Madhya Pradesh	6350.00	10300.00	3308.00	21242.54
17	Maharashtra	17635.00	27988.00	10669.00	50497.96
18	Manipur	1193.50	620.32	583.31	750.56
19	Meghalaya	0.00	0.00	0.00	0
20.	Odisha	4222.83	8995.00	19879.80	4747.76
21	Puducherry	0.00	0.00	0.00	0
22	Punjab	37687.61	8930.00	28008.40	11573.21
23	Rajasthan	5500.00	8252.00	20056.00	32922.79
24	Sikkim	46.95	164.53	255.50	0
25	Tamil Nadu	25400.00	46064.00	74324.00	43448.24
26	Telangana	8800.00	12454.00	33166.00	10091.24
27	Tripura	1768.59	1625.15	1904.68	1991.84
28	Uttar Pradesh	47249.56	46903.00	27000.00	25420.46
29	Uttarakhand	1800.00	2519.00	7301.00	0
30	West Bengal	6600.00	2284.00	4369.00	21256.91
		<b>196337.63</b>	<b>221388.00</b>	<b>279876.65</b>	<b>323852.66</b>

## ANNEXURE-II

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018  
State/UT-wise details of the Expenditure incurred during last three years and current year

- Post Matric Scholarship for Other Backward Class Students (PMS-OBC)

(Rs in lakh)

Sl. No.	State/UTs	2014-15	2015-16	2016-17	2017-18
		Amount released	Amount released	Amount released	Amount released as on 20.03.2018
1	Andhra Pradesh	3322.00	3545.05	3709.10	4399.11
2	Bihar	6581.90	7485.00	5397.00	0.00
3	Chattisgarh	2623.35	0.00	0.00	2282.26
4	Goa	442.00	114.00	113.32	132.53
5	Gujarat	3142.87	4351.05	4562.28	5335.74
6	Haryana	0.00	1494.29	0.00	0.00
7	Himachal Pradesh	425.00	499.00	520.84	609.15
8	Jammu & Kashmir	769.00	777.74	944.71	650.25
9	Jharkhand	2222.90	2376.00	2493.08	2956.86
10	Karnataka	4115.30	4419.00	4615.67	5474.32
11	Kerala	2117.30	2223.70	2327.19	2950.14
12	Madhya Pradesh	5620.00	5224.00	5484.11	6504.32
13	Maharashtra	8014.00	8106.95	8490.40	5844.00
14	Odisha	1289.00	2383.39	2855.75	2178.75
15	Punjab	0.00	2003.01	2092.10	1440.00
16	Rajasthan	4546.02	4950.99	5182.28	5663.47
17	Tamil Nadu	4571.50	5184.00	5445.97	4550.00
18	Telangana	1094.10	2566.00	2689.21	1851.00
19	Uttar Pradesh	13445.00	14471.97	15077.22	17882.03
20	Uttarakhand	680.10	726.00	737.74	525.00
21	West Bengal	5280.55	6582.86	6602.03	8179.08
22	Andaman & Nicobar Islands	11.00	0.00	0.00	14.66
23	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00
24	Daman & Diu	7.13	15.29	7.13	0.00
25	Chandigarh	61.00	84.71	92.87	85.34
26	Delhi	92.98	0.00	187.00	100.00
27	Puducherry	7.00	56.00	12.99	31.99
28	Assam	5454.96	0.00	5026.84	0.00
29	Manipur	598.00	602.62	471.00	622.37
30	Tripura	1430.00	1532.65	1950.00	2150.00
31	Sikkim	150.00	500.00	500.00	549.98
	<b>Total:</b>	<b>78113.96</b>	<b>82275.27</b>	<b>87587.83</b>	<b>82962.35</b>

## ANNEXURE-III

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018  
State/UT-wise details of the Expenditure incurred during last three years and current year

- Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)

(Rs. in lakh)

Sl.No.	States/UTs	2014-15		2015-16		2016-17		2017-18	
		Notional Allocation	Actual Release	Notional Allocation	Actual Release	Notional Allocation	Actual Release	Notional Allocation	Actual Release (as on 21.3.2018)
1	Andhra Pradesh	3757.06	2425.00	3701.90	3701.90	2824.96	2824.96	3377.00	3377.00
2	Assam	1479.46	0.00	1011.29	0.00	615.8	607.93	1185.00	0.00
3	Bihar	10444.04	3156.04	10370.86	10357.00	8214.66	3886.91	6622.00	0.00
4	Chattisgarh	2759.19	2759.19	2609.74	1276.14	1699.2	1699.20	1310.00	6807.00
5	Gujarat	2574.13	1011.03	2261.70	1045.00	1756.05	1756.05	1630.00	0.00
6	Goa	22.81	0.00	23.69	0.00	5.04	0.00	8.00	0.00
7	Haryana	2618.24	0.00	2498.22	0.00	1752.26	1752.26	2044.00	1117.00
8	Himachal Pradesh	1309.97	1309.97	1323.56	1254.41	607.95	607.95	694.00	1300.00
9	Jammu & Kashmir	637.49	0.00	679.44	512.45	307.48	307.48	367.00	407.00
10	Jharkhand	1823.45	1606.04	1788.33	1414.89	1099.54	1099.54	1591.00	845.00
11	Karnataka	11318.62	11318.62	9855.63	9086.84	3197.28	3197.29	4189.00	8189.00
12	Kerala	1433.93	827.63	1497.38	1497.37	1049.55	550.73	1217.00	1452.00
13	Madhya Pradesh	5254.87	5254.87	9741.39	9199.34	7880.06	7880.06	4532.00	4759.00
14	Maharashtra	5610.53	3010.07	5536.95	3161.20	4234.14	4234.14	5304.00	0.00
15	Manipur	92.87	0.00	73.18	73.18	30.81	26.50	52.00	0.00
16	Odisha	3409.30	2258.45	3845.47	2398.01	2404.72	2404.72	2870.00	5070.00
17	Punjab	4418.26	0.00	6929.70	2708.95	5239.94	5239.94	3541.00	0.00
18	Rajasthan	6027.42	6027.26	5973.11	3438.30	4289.57	1441.22	4883.00	5683.00
19	Sikkim	30.21	29.48	18.98	108.68	47.77	47.76	15.00	150.00
20	Tamil Nadu	6933.57	6933.57	6649.58	3636.98	4971.17	17846.23	5772.00	5772.00

21	Telangana	2416.23	2416.23	2380.75	2380.75	1187.79	3687.79	2168.00	4168.00
22	Tripura	803.50	1370.52	566.55	1488.14	905.62	905.62	348.00	2348.00
23	Uttar Pradesh	21422.84	9955.86	19316.27	10488.83	16448.92	9201.40	16544.00	11701.00
24	Uttarakhand	903.62	0.00	962.78	0.00	443.28	0.00	757.00	0.00
25	West Bengal	8330.17	8330.17	10727.56	10727.56	8386.44	8386.44	8580.00	8580.00
26	Chandigarh	84.13	0.00	200.00	44.08	200	200.00	200.00	47.00
27	Delhi	56.06	0.00	130.95	0.00	139.21	0.00	187.00	0.00
28	Puducherry	28.06	0.00	69.04	0.00	60.79	0.00	13.00	0.00
		<b>106000.00</b>	<b>70000.00</b>	<b>110744.00</b>	<b>80000.00</b>	<b>80000.00</b>	<b>79792.12</b>	<b>80000.00</b>	<b>71772.00</b>

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Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018

State/UT-wise details of the Expenditure incurred during last three years and current year

- Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

(Rs. in lakhs)

S. No.	States/UTs	2014-15	2015-16	2016-17	2017-18 (as on 21.3.2018)
1.	Andhra Pradesh	425.19	405.00	1892.73	2609.01
	Assam	-	-	-	6.00
2.	Bihar	415.995	950.00	728.01	1506.67
3.	Chhattisgarh	246.38	100.00	274.97	507.12
4.	Goa	11.00	7.00	13.80	7.45
5.	Gujarat	727.255	450.00	1438.41	3010.755
6.	Haryana	178.62	160.00	458.55	508.125
7.	Himachal Pradesh	94.32	60.00	281.74	11.00
8.	Jharkhand	140.877	50.00	84.53	108.702
9.	Karnataka	1730.535	495.00	2933.46	2864.77
10.	Kerala	1359.943	494.12	0.00	1105.46
11.	Madhya Pradesh	2183.155	2250.00	4207.00	5819.965
12.	Maharashtra	2049.805	1260.00	1600.00	2547.47
13.	Odisha	802.335	524.00	1050.25	874.435
14.	Punjab	-	153.65	265.00	100.00
15.	Rajasthan	658.77	1775.00	1400.00	1920.695
16.	Sikkim	-	10.00	17.00	21.00
17.	Tamil Nadu	720.295	470.00	1724.77	1177.885
18.	Telangana	1328.17	448.76	1147.86	1373.445
19.	Tripura	10.00	2.00	0.00	11.00
20.	Uttar Pradesh	1197.54	1470.00	2214.90	2694.555
21.	Uttarakhand	58.19	35.47	13.02	33.4875
22.	West Bengal	191.625	126.00	300.00	409.00
23.	Chandigarh	20.00	1.00	10.00	10.00
24.	Dadra & Nagar Haveli	-	--	0.00	-
25.	Daman & Diu	9.35	10.00	0.00	-
26.	NCT of Delhi	29.50	35.00	25.00	-
27.	Puducherry	150.50	165.00	175.00	200.00
	<b>Total</b>	<b>14739.35</b>	<b>11907.00</b>	<b>22256.00</b>	<b>29438.00</b>

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018

State/UT-wise details of the Expenditure incurred during last three years and current year

• Pre-Matric Scholarship to Scheduled Castes Students

(Rs. in lakh)

S.No	State/ UT	2014-15 CA Released	2015-16 CA Released	2016-17 CA Released	2017-18 CA Released
1	Andhra Pradesh	1554.35	4335.37	1798.74	0
2	Assam	673.01	0	0.00	0
3	Bihar	3127.82	10223.33	0.00	0
4	Chandigarh	32.22	42	46.75	18.98
5	Chhattisgarh	1237.62	4662.14	2496.29	0
6	D&N Haveli	0	0.65	0.00	0
7	Daman & Diu	1.67	2.65	0.00	2.68
8	Delhi	0	0.9	0.00	2.36
9	Goa	0	0	0.00	0
10	Gujarat	1200	1600.00	2100.12	0
11	Haryana	0	3279.66	0.00	1500.00
12	Himachal Pradesh	0	531.13	363.80	143.01
13	Jammu & Kashmir	86.25	0	129.83	0
14	Jharkhand	0	0	0.00	0
15	Karnataka	3826.44	0	5819.59	0
16	Kerala	1159.33	1731.06	1654.25	0
17	Madhya Pradesh	8022.55	4300.00	13352.88	0
18	Maharashtra	5977.37	0	0.00	0
19	Manipur	28.13	32.49	0.00	38.92
20	Meghalaya	3.62	0	0.00	0
21	Odisha	5135.24	5440.43	3140.88	0
22	Punjab	2869.66	4862.00	2821.02	1843.00
23	Rajasthan	4922.9	345.55	2101.16	0
24	Sikkim	0	5.22	0.00	5.74
25	Tamilnadu	2323.68	10297.44	7382.39	0
26	Tripura	302.13	199.10	205.48	0
27	Uttar Pradesh	0	0	0.00	0
28	Uttrakhand	1626.69	579.19	0.00	325.53
29	West Bengal	7292.66	0	7201.58	300.12
30	Puducherry	0	0	0	196.53
	<b>Total</b>	<b>51403.34</b>	<b>52470.31</b>	<b>50614.76</b>	<b>4376.87</b>

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018

State/UT-wise details of the Expenditure incurred during last three years and current year

• Pre-Matric Scholarship for Other Backward Class Students (PMS-OBC)

(Rs. in lakh)

Sl. No.	State/UTs	2014-15 Amount released	2015-16 Amount released	2016-17 Amount released	2017-18 Amount released as on 20.03.2018
1	Andhra Pradesh	3322.00	3545.05	3709.10	4399.11
2	Bihar	6581.90	7485.00	5397.00	0.00
3	Chattisgarh	2623.35	0.00	0.00	2282.26
4	Goa	442.00	114.00	113.32	132.53
5	Gujarat	3142.87	4351.05	4562.28	5335.74
6	Haryana	0.00	1494.29	0.00	0.00
7	Himachal Pradesh	425.00	499.00	520.84	609.15
8	Jammu & Kashmir	769.00	777.74	944.71	650.25
9	Jharkhand	2222.90	2376.00	2493.08	2956.86
10	Karnataka	4115.30	4419.00	4615.67	5474.32
11	Kerala	2117.30	2223.70	2327.19	2950.14
12	Madhya Pradesh	5620.00	5224.00	5484.11	6504.32
13	Maharashtra	8014.00	8106.95	8490.40	5844.00
14	Odisha	1289.00	2383.39	2855.75	2178.75
15	Punjab	0.00	2003.01	2092.10	1440.00
16	Rajasthan	4546.02	4950.99	5182.28	5663.47
17	Tamil Nadu	4571.50	5184.00	5445.97	4550.00
18	Telangana	1094.10	2566.00	2689.21	1851.00
19	Uttar Pradesh	13445.00	14471.97	15077.22	17882.03
20	Uttarakhand	680.10	726.00	737.74	525.00
21	West Bengal	5280.55	6582.86	6602.03	8179.08
22	Andaman & Nicobar Islands	11.00	0.00	0.00	14.66
23	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00
24	Daman & Diu	7.13	15.29	7.13	0.00
25	Chandigarh	61.00	84.71	92.87	85.34
26	Delhi	92.98	0.00	187.00	100.00
27	Puducherry	7.00	56.00	12.99	31.99
28	Assam	5454.96	0.00	5026.84	0.00
29	Manipur	598.00	602.62	471.00	622.37
30	Tripura	1430.00	1532.65	1950.00	2150.00
31	Sikkim	150.00	500.00	500.00	549.98
	<b>Total:</b>	<b>78113.96</b>	<b>82275.27</b>	<b>87587.83</b>	<b>82962.35</b>



Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018

State/UT-wise details of the Expenditure incurred during last three years and current year

• Hostels for OBC Boys & Girls

(Rs. in lakh)

Sl. No.	State/Uts	2014-15	2015-16	2016-17	2017-18 (As on 21.03.2018)
		Funds released	Funds released	Funds released	Funds released
1	Andhra Pradesh	0.00	0.00	405.00	0
2	Jammu & Kashmir	0.00	93.39	502.72	536.64
3	Madhya Pradesh	235.50	788.40	497.69	1434.22
4	Tamil Nadu	304.46	439.79	0.00	205.39
5	Uttar Pradesh	0.00	350.77	140.22	273.75
6	West Bengal	0.00	408.61	413.40	0
7	Manipur	0.00	237.53	675.97	141.75
8	Tripura	0.00	157.50	0.00	0
9	Sikkim	274.00	315.00	315.00	608.00
10	Central Universities/Institutes	2187.50	1238.50	1050.00	1050.00
	<b>Total</b>	<b>3001.46</b>	<b>4029.49</b>	<b>4000.00</b>	<b>4249.75</b>

ANNEXURE-VIII

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018

State/UT-wise details of the Expenditure incurred during last three years and current year

• Babu Jagjivan Ram Chhatrawas Yojana

(Rs. in lakh)

Sl. NO.	States/UTs	2014-15	2015-16	2016-17	2017-18
		Expenditure	Expenditure	Expenditure	Expenditure
1	Andhra Pradesh	0.00	50.00	0.00	0.00
2.	Himachal Pradesh	0.00	86.18	60	0.00
3.	Jharkhand	0.00	18.26	0.00	0.00
4.	Kerala	90.00	0.00	0.00	0.00
5.	Madhya Pradesh	0.00	0.00	240.00	190.00
6.	Maharashtra	60.29	84.62	65.79	67.50
7.	Orissa	0.00	0.00	50.00	0.00
8.	Punjab	121.05	23.40	71.71	26.84
9.	Rajasthan	45.00	0.00	0.00	45.00
10.	Tamil Nadu	0.00	0.00	0.00	110.66
11.	West Bengal	125.00	65.80	0.00	0.00
	<b>TOTAL</b>	<b>441.34</b>	<b>328.26</b>	<b>487.50</b>	<b>440.00</b>

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 5161 for 27.03.2018

EVALUATION STUDIES CONDUCTED IN RECENT YEARS

**A. EVALUATION STUDIES COMPLETED DURING 2014-15, 2015-16 AND 2016-17**

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
1.	EVALUATION OF CENTRALLY SPONSORED SCHEME OF PRE-MATRIC SCHOLARSHIP TO OBC STUDENTS IN THE STATES OF PUNJAB AND WEST BENGAL	<ul style="list-style-type: none"> <li>(i) The pre-matric scholarship (PMS) amount should be paid to the beneficiaries quarterly or at least half yearly.</li> <li>(ii) The delivery system of the PMS scheme should be more transparent. Steps may be taken for electronic transfer of scholarship amount to the Bank account of the beneficiaries.</li> <li>(iii) Suitable hostel provisions should be made.</li> <li>(iv) Awareness generation on the scheme required.</li> <li>(v) Periodic checks and monitoring.</li> <li>(vi) Central share should be made available in the beginning of the financial year without delay.</li> <li>(vii) PMS scholarship amount should be enhanced both for the day scholars and hostellers.</li> <li>(viii) The annual income ceiling of the parents should be raised.</li> </ul>
2.	EVALUATION OF CONSTRUCTIONS OF HOSTELS FOR OBC BOYS AND GIRLS IN U.P, M.P. AND GUJARAT	<ul style="list-style-type: none"> <li>(i) A detailed assessment should be carried out for selection of districts before forwarding the proposal for construction of OBCs Hostel.</li> <li>(ii) The construction of hostel should be completed on time and the possession and hand over process could be undertaken promptly for their operation within a stipulated time frame.</li> <li>(iii) All hostels should be refurbished as per its physical indicative norms.</li> <li>(iv) Design for hostels should have provisions for ramps for barrier free movement of physically handicapped students.</li> <li>(v) There should be a provision for adequate budget for repair and maintenance purpose of the hostels.</li> <li>(vi) Security must be provided in girls hostels.</li> </ul>
3.	SOCIO-ECONOMIC & EDUCATIONAL BACKGROUND OF STUDENTS RECEIVING ASSISTANTCE UNDER RAJIV GANDHI NATIONAL FELLOWSHIP AND THEIR PERFORMANCE/PLACEMENT.	<ul style="list-style-type: none"> <li>(i) Students coming from urban and semi urban households constituted 27.1% and 13.6% respectively. Only 6.5 % of the respondents were from metropolis background. Hence the RGNF can be said to be acting as a force to facilitate people from rural background.</li> <li>(ii) Fellowship money being utilized largely for the purchase study stationeries and for purchase of laptop.</li> <li>(iii) Respondents are placed in teaching job in university, jobs in public and privately funded institutes.</li> </ul>
4.	EVALUATION OF VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCs IN KARNATAKA, MADHYA PRADESH & WEST BENGAL.	<ul style="list-style-type: none"> <li>(i) Submission of proposals with district authorities, formation of inspection committee, inspection date and status of its forwarding to concerned state directorate with concurrent status and its status with central Ministry should be on electronic tracking system to ensure speedy and transparent facilitation.</li> <li>(ii) Sanction procedure through single window mechanism.</li> </ul>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
5.	EVALUATION OF THE EFFECTIVENESS OF INTEGRATED REHABILITATION CENTRES FOR ADDICTS (IRCAS) GETTING GRANT-IN-AID UNDER THE SCHEME OF ASSISTANCE TO VOLUNTARY ORGANIZATIONS FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE	<ul style="list-style-type: none"> <li>(i) Need for disbursement of timely grant.</li> <li>(ii) Vocational training provided by the IRCAs to the addicts for rehabilitation and to their dependent family members to be improved.</li> <li>(iii) Need for monitoring system</li> </ul>
6	MONITORING THE EFFECTIVENESS OF IMPLEMENTATION OF SCHEDULED CASTES SUB-PLAN (SCSP) AND OTHER SCHEMES BEING IMPLEMENTED FOR THE WELFARE AND DEVELOPMENT OF SCHEDULED CASTES	<ul style="list-style-type: none"> <li>(i) Funds for SCSP should be earmarked from total State Plan Outlay at least in proportion to the share of SC population of State/UT population.</li> <li>(ii) State and District/ Block level Monitoring committees should be constituted to monitor the implementation of various schemes under SCSP of various development departments.</li> <li>(iii) The nodal department should also be equipped with adequate &amp; trained manpower for proper implementation of schemes under SCSP.</li> <li>(iv) Evaluation of the impact of economic development schemes implemented under SCSP on the socio economic conditions of SCs should be conducted by the nodal department on a regular basis.</li> </ul>
7.	EVALUATION OF SCHEME OF ASSISTANCE TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF OBCS IN THE STATES OF MAHARASHTRA, RAJASTHAN, GUJARAT, ODISHA AND HARYANA	<ul style="list-style-type: none"> <li>(i) Need for competitive honorarium as per prevailing market rates for the trainers.</li> <li>(ii) Courses offered under the scheme may be recognized by concerned Department of State/Centre for better job prospects of successful trainees.</li> <li>(iii) The Department may consider of increasing the assistance per project.</li> <li>(iv) Stipend may be enhanced.</li> </ul>
8.	EVALUATION FROM THE THIRD PARTY OF PRADHAN MANTRI ADARSH GRAM YOJANA (PMAGY) CARRIED OUT BY NOTIONAL INSTITUTE OF RURAL DEVELOPMENT AND PANCHAYATI RAJ (NIRDPR), HYDERABAD DURING 2016-17.	<p>Evaluation report has been accepted by the Department for incorporation of proposed changes in to the scheme guidelines. Major Recommendations are:</p> <ul style="list-style-type: none"> <li>(i) Use of Gram Panchayat Development Plan (GPDP) concept.</li> <li>(ii) New set of monitorable target for progress monitoring and declaration of village as Adarsh Gram.</li> </ul>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
9	EVALUATION OF BABU JAGJIVAN RAM CHHATRAWAS YOJNA SCHEME FOR SC HOSTEL CONDUCTED BY M/S. DEVELOPMENT AND RESEARCH SERVICES PVT. LTD, NEW DELHI.	<p>(i) 63% belongs to BPL category with average annual income of Rs. 23,152/-.</p> <p>(ii) Average rooms per hostel was 19 as against 20 sanctioned.</p> <p>(iii) Average occupancy per room was 8 as per the sanctioned norms.</p> <p>(iv) Average gap in sanction and construction of hostel was 2 years.</p> <p>(v) 70% hostels reported having some kind of rule book.</p> <p>(vi) Merit based selection of inmates along with annual family income, caste of the student, etc.</p> <p>(vii) 46% hostels have provision for reservation of disabled children.</p> <p>(viii) Basic minimum facilities are available in almost all hostels with some degree of variations.</p> <p>(ix) Account book was available in 71% hostels.</p> <p>(x) Admission register was available and maintained in all hostels.</p> <p>(xi) Attendance register of students and staffs was available and maintained in all hostels.</p> <p>(xii) Stock register was available and maintained in 86% of the hostels.</p> <p>(xiii) Salary register was available and maintained only in 44% hostels of Odisha.</p> <p>(xiv) Facility of Regular health check-up available.</p> <p>(xv) Availability of first aid kits.</p> <p>(xvi) Drop outs have started reducing.</p> <p>(xvii) Students preparing for competitive exams get opportunity for admission in good coaching institutions.</p> <p>(xviii) Academic performance of both boys and girls during their stay in the hostels was reportedly good.</p> <p>(xix) After moving out of the hostel, most of the students in Madhya Pradesh continued their higher studies. In Punjab, they continued their studies only till they got some job. In Odisha, they started working. In West Bengal, some of them continued their higher studies and started working.</p> <p>(xx) Benefit of providing hostel facilities reached to the right category of target groups; and poor SC students coming for studies from long distances.</p> <p>(xxi) Thus, outcome of the scheme in study areas has been in conformity with the objectives of the scheme.</p> <p>(xxii) Academic performance across States improved.</p> <p>(xxiii) States do not allocate for maintenance and upkeep. Stipend given to the students is used for food and other necessities.</p> <p>(xxiv) Most hostels do not have any routine arrangements for cleaning, cooking and security.</p> <p><b>RECOMMENDATIONS:-</b></p> <p>a) Central Government to partly bear the costs of maintenance of hostels.</p> <p>b) To build upon the existing hostel scheme and provide for residential schools, especially for SC girls.</p> <p>c) Hostels should be located in educational hubs for the benefit of the targeted beneficiaries.</p> <p>d) Proper monitoring mechanism from the Ministry.</p> <p>e) Uniform norm for maintenance and upkeep of hostels.</p>

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
		f) Scholarship amount should be increased to compensate escalation of prices .
10	EVALUATION OF "UPGRADATION OF MERIT OF SC STUDENTS" SCHEME HAS NOT BEEN CONDUCTED IN RECENT YEARS.	The Department has approved merging of this scheme with free coaching of SC and OBC Student's scheme.
11	EVALUATION OF TOP CLASS SCHOLARSHIP SCHEME FOR SC BY M/S. DMG CONSULTING PVT. LTD.	Since, the report was general in nature and did not offer any effective suggestions, it was rejected by the Ministry.
12	EVALUATION OF FREE COACHING SCHEME FOR SC AND OBC STUDENTS BY HI-TECH. INSTITUTE OF INFORMATION TECHNOLOGY, GHAZIABAD.	The Study Report has been submitted along with findings and policy recommendations after evaluating the coaching institutes and their performance, empanelled under Old Free Coaching Scheme for SC and OBC Students. The Scheme has been revised in 2016 and by and large all the recommendations suggested in the report have already been taken care of in the revised scheme.

#### B. EVALUATION STUDIES COMPLETED DURING 2017-18

S.N.	TITLE OF STUDY	MAJOR RECOMMENDATIONS
1.	FUNCTIONING OF OLD AGE HOMES (OAH)/DAY CARE CENTRES (DCC) AND INTEGRATED REHABILITATION CENTRES FOR DRUG ADDICTS (IRCA's) FUNDED BY D/O SOCIAL JUSTICE & EMPOWERMENT	<p><b>A. IRCA:</b></p> <ul style="list-style-type: none"> <li>(i) Need for Refresher training to update the managers about the innovative methods and techniques used globally.</li> <li>(ii) Time Period of De-addiction should be increased to avoid relapse.</li> <li>(iii) Funds sanctioned for the food/ meals should be increased.</li> <li>(iv) Extensive spread of awareness in the catchment area should be done.</li> <li>(v) Use of un-used government buildings for IRCA centres to save rent expenses and for better infrastructure.</li> </ul> <p><b>B. OAHs/DCCs:</b></p> <ul style="list-style-type: none"> <li>(i) Keeping in mind the needs of senior citizen, need for a designated vehicle or ambulance in case of emergency for any OAH.</li> <li>(ii) Assisted devices like wheelchair and walker to be made available.</li> </ul>

		<ul style="list-style-type: none"> <li>(iii) Fund sanctioned for food/meal should be increased.</li> <li>(iv) Western style toilets should be provided for senior citizens.</li> <li>(v) Awareness Camps should be organised for the publicity of OAH &amp; DCC.</li> </ul>
2.	EVALUATION STUDY ON "SELF EMPLOYMENT SCHEME FOR REHABILITATION OF MANUAL SCAVENGERS (SRMS)"	<ul style="list-style-type: none"> <li>i. The authorized agency should make sustained effort in monitoring the transfer of One Time Cash Assistance (OTCA) through the banks.</li> <li>ii. In-order to increase the number of enrolments, the documentation process should be made easier.</li> <li>iii. Monitoring and sensitization of skill development training partners needs to be enhanced.</li> <li>iv. The amount of Stipend should be increased for skill development programmes.</li> <li>v. Documentation for loan process should be made simpler.</li> <li>vi. SHGs formation should be encouraged</li> </ul>
3.	EVALUATION STUDY ON "OUTCOME BASED EVALUATION OF BABU JAGJIVAN RAM CHHATTRAVAS YOJANA AND CONSTRUCTION OF HOSTELS FOR OBC BOYS AND GIRLS"	<ul style="list-style-type: none"> <li>(i) All hostels should be provided with basic facilities like computers, RO/water cooler, Solar Heater, Television, games facility etc.</li> <li>(ii) All girls hostel should have female wardens only.</li> <li>(iii) Mandatory construction of boundary wall around the hostel and posting of night watchman in every hostel.</li> <li>(iv) Scholarship amount should be increased as this forms major source for food and other components of expenses by hostel inmates.</li> <li>(v) The hostels sanctioned under the scheme should be located in educational hubs for the benefit of the targeted beneficiaries.</li> </ul>
4.	EVALUATION STUDY ON "VENTURE CAPITAL FUND FOR SCHEDULED CASTES ENTREPRENEURS"	<ul style="list-style-type: none"> <li>(i) Tenure of loan may be extended to 8-10 years.</li> <li>(ii) Facilitate financing for meeting margin money requirements.</li> <li>(iii) Facilitate the cases of scheduled caste entrepreneurs through single window clearance.</li> <li>(iv) The procurement policy of Government and PSUs provide for 4% procurement from MSMEs promoted by Scheduled Caste and scheduled Tribe entrepreneurs. However the procurement conditions envisage supply of a fixed quantity for which the small entrepreneurs in this category do not qualify. Concerned Ministers, State Governments and Public Sector undertakings may be advised to change / relax the stipulated quantity conditions.</li> <li>(v) The interest subsidy available to MSMEs may be made available to Scheduled Caste entrepreneurs of the scheme.</li> </ul>
5.	EVALUATION STUDY ON "OUTCOME BASED EVALUATION OF POST MATRIC SCHOLARSHIP SCHEME FOR SC & OBC STUDENTS"	<ul style="list-style-type: none"> <li>(i) States may conduct special audit of institutions with regard to the eligibiity conditions, payment of tuition fees and maintenance allowance every year subsequent to release of the tuition fees and maintenance allowance</li> <li>(ii) Special inspection may also be conducted by the States to verify actual boarding status of beneficiary students in the hostels of the academic institutions in respect of</li> </ul>

		<p>those who avail maintenance allowance under the scheme.</p> <p>(iii) The institutes admitting the beneficiary students should submit annual return to the State Government providing details of admission, pass out and drop out details including the fees received from the students.</p> <p>(iv) It is proposed that advisory may be issued by the Government of India to banks to evolve a mechanism where the bank accounts of students are not made dormant due to lack of periodic transactions.</p>
6.	INDIAN SPINAL INJURY CENTRE.	Impact Evaluation Study of the Scheme was conducted by National Productivity Council (NPC). Final report has been submitted by NPC. It has been accepted with minor modifications.